

CONSTITUTION OF ITAT KOLKATA ZONE

(18/05/2026 TO 21/05/2026)

In Hybrid/Physical/Virtual Mode

[22/05/2026 (Friday) M.A., S.A., Clubbing, E.H. Applications]

24+1
+1 = 26

Bench	Constitution	Court Room
SMC	Shri D R L Reddy, Vice-President (KZ) [At 10.30 A.M.]	1
Guwahati	Shri D R L Reddy, Vice-President (KZ) & Shri L.P. Sahu, AM [After "SMC" Bench]	1
Cuttack	Shri George Mathan, JM & Shri Rajesh Kumar, AM [At 10.30 A.M.] [From 18/05/2026 to 20/05/2026]	2
	Shri D R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, AM [After "SMC" Bench] [Only on 21/05/2026]	1
B	Shri George Mathan, JM & Shri L.P. Sahu, AM [After "Guwahati" Bench]	2
A	Shri George Mathan, JM & Shri Rakesh Mishra, AM [After "Patna" Bench & "B" Bench]	2
Kolkata Old Appeals	Shri George Mathan, JM & Shri Rakesh Mishra, AM [Only on 20/05/2026 (Wednesday) after "A" Bench]	2
C	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [At 10.30 A.M.]	3
D	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [After "C" Bench]	3
Ranchi	Shri Sonjoy Sarma, JM & Shri R.N. Sahay, AM [At 02.30 P.M.]	4
Patna	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [At 10.30 A.M.]	4

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[Manish Bhoj]
Assistant Registrar
20/05/2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1907/KOL/2025	2013-2014	[A] BEEKAY VANIJYA PVT LTD.	
2	ITA 1999/KOL/2025	2018-19	[A] BABULAL NAHAR (HUF)	
3	ITA 2090/KOL/2025	2018-19	[A] BISWAS HOUSING PRIVATE LIMITED	
4	ITA 2169/KOL/2025	2014-2015	[A] ASHIAN OILS PVT. LTD.	
5	ITA 2170/KOL/2025	2014-2015	[A] ASHIAN OILS PVT. LTD.	
6	ITA 2821/KOL/2025	2010	[D] AMALGAMATED PLANTATIONS PVT LTD	
7	ITA 2822/KOL/2025	2011	[D] AMALGAMATED PLANTATIONS PRIVATE LIMITED	
8	ITA 603/KOL/2026	2010-2011	[A] M/S. DIVYADRISHTI MERCHANTS PVT. LTD.	
9	ITA 604/KOL/2026	2011-2012	[A] M/S. DIVYADRISHTI MERCHANTS PVT. LTD.	
10	ITA 605/KOL/2026	2012-2013	[A] M/S. DIVYADRISHTI TRADERS PVT. LTD.	
11	ITA 606/KOL/2026	2012-2013	[A] M/S. DIVYADRISHTI MERCHANTS PVT. LTD.	
12	ITA 607/KOL/2026	2012-2013	[A] M/S. DIVYADRISHTI MERCHANTS PVT. LTD.	
13	ITA 608/KOL/2026	2012-2013	[A] M/S. DIVYADRISHTI TRADERS PVT. LTD.	
14	ITA 609/KOL/2026	2015-2016	[A] M/S. DIVYADRISHTI MERCHANTS PVT. LTD.	
15	ITA 615/KOL/2026	2022-2023	[A] THE ASSEMBLY OF GOD CHURCH SCHOOL	


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15-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 90/KOL/2024	2014-15	[A] DHANVIRDHI FINANCIALS CONSULTANTS PRIVATE LIMITED	
2	ITA 292/KOL/2024	2014-15	[D] DHANVIRDHI FINANCIAL CONSULTANTS PRIVATE LIMITED	
3	ITA 951/KOL/2024	2012-2013	[A] DEERGOLD COMMOSALE PVT. LTD.	
4	ITA 2619/KOL/2024	2012-2013	[A] M/S. KAVYA PROPERTIES PVT. LTD.	
5	ITA 147/KOL/2025	2018-19	[A] ANNAPURNA FINANCE PRIVATE LIMITED	
6	ITA 1358/KOL/2025	2018-2019	[A] M/S. BRAVO SPONGE IRON PVT. LTD.	
7	ITA 1359/KOL/2025	2019-2020	[A] M/S. BRAVO SPONGE IRON PVT. LTD.	
8	ITA 1674/KOL/2025	2018-19	[D] BRAVO SPONGE IRON PRIVATE LIMITED	
9	ITA 1675/KOL/2025	2019-20	[D] BRAVO SPONGE IRON PRIVATE LIMITED	
10	ITA 2392/KOL/2025	2019-20	[A] DEFENCE ORGAINSAION CO OP CREDIT SOCIETY LTD	
11	ITA 2695/KOL/2025	2013-14	[D] DIVINE FINANCIAL MANAGEMENT PRIVATE LIMITED	
12	ITA 2890/KOL/2025	2011-12	[D] EARTHWORK INFRASTRUCTURE PRIVATE LIMITED	
13	ITA 3070/KOL/2025	2023-24	[D] ABC CONSTRUCTION	
14	ITA 3079/KOL/2025	2013-2014	[A] M/S. AAKARSHAN MERCHANTS PVT. LTD.	
15	ITA 3081/KOL/2025	2020-2021	[A] BRAITHWAITE & CO. LTD.	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 552/KOL/2025	2019-20	[A] BANKTESH UDYOG LIMITED	
2	ITA 962/KOL/2025	2023-2024	[A] BUXA TIGER CONSERVATION FOUNDATION TRUST	
3	ITA 997/KOL/2025	2013-2014	[A] DEBIPRASAD GHOSE	
4	ITA 1206/KOL/2025	2014-2015	[A] DEBABRATA CHAKRABORTY	
5	ITA 1488/KOL/2025	2013-2014	[A] DUCKBACK (INDIA) LIMITED	
6	ITA 1489/KOL/2025	2014-2015	[A] DUCKBACK (INDIA) LIMITED	
7	ITA 2954/KOL/2025	2012-13	[D] CLUBSIDE DEALCOM PRIVATE LIMITED	
8	IT(SS)A 17/KOL/2026	2012-2013	[A] ANIL KUMAR TODI	
9	IT(SS)A 18/KOL/2026	2013-2014	[A] ANIL KUMAR TODI	
10	IT(SS)A 19/KOL/2026	2014-2015	[A] ANIL KUMAR TODI	
11	IT(SS)A 20/KOL/2026	2015-2016	[A] ANIL KUMAR TODI	
12	IT(SS)A 21/KOL/2026	2016-2017	[A] ANIL KUMAR TODI	
13	IT(SS)A 22/KOL/2026	2017-2018	[A] ANIL KUMAR TODI	
14	ITA 149/KOL/2026	2010-2011	[A] ARISSAN VENTURES LIMITED	
15	ITA 244/KOL/2026	2018-2019	[A] AMAN KHETAWAT	

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15-May-2026**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 21-MAY-2026 (THURSDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1562/KOL/2025	2018-19	[D] DHANASHREE ELECTRONICS PVT LTD	
2	ITA 1563/KOL/2025	2020-21	[D] DHANASHREE ELECTRONICS PVT LTD	
3	ITA 1564/KOL/2025	2021-22	[D] DHANASHREE ELECTRONICS LIMITED	
4	ITA 2477/KOL/2025	2015-16	[D] ASSAM INFRASTRUCTURE FINANCING AUTHORITY	
5	ITA 3104/KOL/2025	-	[A] BIJAKA CHARITABLE TRUST	
6	ITA 3106/KOL/2025	2018-2019	[A] ANANDA SWARUP NUNDY	
7	ITA 3110/KOL/2025	2015-2016	[A] AMIT KEDIA	
8	ITA 3111/KOL/2025	2016-2017	[A] AMIT KEDIA	
9	ITA 3112/KOL/2025	2017-2018	[A] AMIT KEDIA	
10	ITA 3113/KOL/2025	2018-2019	[A] AMIT KEDIA	
11	ITA 3124/KOL/2025	2019-2020	[A] ANGKUR MOULIK	
12	ITA 219/KOL/2026	2023-2024	[A] ANAND SINGH	
13	ITA 667/KOL/2026	2011-2012	[A] EVEREST ALUMINIUM PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 906/KOL/2026	2019-2020	[A] JUDICIOUS FINVEST (P) LTD.	
2	ITA 1615/KOL/2025	2021-2022	[A] KMC MAJDOOR S CO OPERATIVE SOCIETY LIMITED	
3	ITA 2013/KOL/2025	2017-2018	[A] HALDIA IOC EMPLOYEES WELFARE CO-OPERATIVE CREDIT SOCIETY LTD.	
4	ITA 2014/KOL/2025	2022-2023	[A] HALDIA IOC EMPLOYEES WELFARE CO-OPERATIVE CREDIT SOCIETY LTD.	
5	ITA 2292/KOL/2025	2013-2014	[A] KOOLKIDS FASHIONS PVT. LTD.	
6	ITA 2293/KOL/2025	2011-2012	[A] INDRALOK INVESTMENT CONSULTANTS PVT. LTD.	
7	ITA 2666/KOL/2025	2013-14	[A] ICICON DISTRIBUTORS PRIVATE LIMITED	
8	ITA 32/KOL/2026	2010-11	[D] M/S. LINTON DEALERS PVT. LTD.	
9	ITA 55/KOL/2026	2010-2011	[A] KHUSHI EXIM PVT. LTD.	
10	ITA 585/KOL/2026	2017-2018	[A] M/S. HARDEV CONSTRUCTION PVT. LTD.	
11	ITA 586/KOL/2026	586	[A] M/S. HARDEV CONSTRUCTION PVT. LTD.	
12	ITA 602/KOL/2026	2017-2018	[A] GARDEN REACH SHIPBUILDERS AND ENGINEERS LIMITED	


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14-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1931/KOL/2024	2022-2023	[A] LINDE INDIA LIMITED (FORMERLY BOC INDIA LIMITED)	
2	ITA 654/KOL/2025	2022-2023	[A] M/S. LINDE INDIA LIMITED (FORMERLY BOC INDIA LTD.)	
3	ITA 1646/KOL/2024	2016-17	[D] TANDEM COMMERCIAL PRIVATE LIMITED	
4	ITA 1647/KOL/2024	2017-18	[D] TANDEM COMMERCIAL PRIVATE LIMITED	
5	ITA 2055/KOL/2024	2016-17	[D] SUCCESS TOURS AND TRAVELS PRIVATE LIMITED	
6	ITA 2241/KOL/2024	2013-14	[D] HI-TECH CIVIL INFRASTRUCTURE PRIVATE LIMITED	
7	ITA 2242/KOL/2024	2014-15	[D] HI-TECH CIVIL INFRASTRUCTURE PRIVATE LIMITED	
8	ITA 2243/KOL/2024	2017-18	[D] HI-TECH CIVIL INFRASTRUCTURE PRIVATE LIMITED	
9	ITA 2355/KOL/2025	2013-2014	[A] LORDS BLUETECH PRIVATE LIMITED	
10	ITA 2872/KOL/2025	2018-19	[A] ICP DEVELOPMENTS PRIVATE LIMITED	
11	ITA 59/KOL/2026	2013-14	[D] HIGHLIGHT PROPERTIES PVT. LTD.	
12	ITA 631/KOL/2026	2017-2018	[A] HSM INVESTMENTS LTD., (FORMERLY MACNEILL ELECTRICALS LIMITED-AMALGAMATED)	


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14-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3117/KOL/2025	2011-2012	[A] THE INSTITUTION OF ENGINEERS (INDIA)	
2	ITA 3118/KOL/2025	2012-2013	[A] THE INSTITUTION OF ENGINEERS (INDIA)	
3	ITA 3119/KOL/2025	2013-2014	[A] THE INSTITUTION OF ENGINEERS (INDIA)	
4	ITA 3120/KOL/2025	2014-2015	[A] THE INSTITUTION OF ENGINEERS (INDIA)	
5	ITA 3121/KOL/2025	2015-2016	[A] THE INSTITUTION OF ENGINEERS (INDIA)	
6	ITA 3122/KOL/2025	2018-2019	[A] THE INSTITUTION OF ENGINEERS (INDIA)	
7	ITA 2093/KOL/2018	2015-16	[D] M/S. KEE CEE BEE FISCAL PVT. LTD.	
8	CO 16/KOL/2023	2015-16	[A] M/S. KEE CEE BEE FISCAL PVT. LTD.	
9	ITA 2256/KOL/2024	2015-16	[D] SUBH STOCK BROKING PRIVATE LIMITED	
10	ITA 647/KOL/2026	2015-2016	[A] KUTCHINA HOME MAKERS PRIVATE LIMITED	
11	ITA 650/KOL/2026	2017-2018	[A] INDRANI NANDY (LEGAL HEIR OF LATE SHRI SAILEN GOPAL NANDY)	
12	ITA 652/KOL/2026	2021-2022	[A] THE GROB TEA COMPANY LIMITED	


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14-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 21-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

IN COURT ROOM 2**GOOGLE MEETING ID- RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 683/KOL/2018	2010-11	[A] M/S. STEPHENS FINANCIAL SERVICES PRIVATE LIMITED	
2	ITA 1329/KOL/2019	2012-13	[A] M/S SPACE VINTRADE PRIVATE LIMITED	
3	ITA 1720/KOL/2024	2019-20	[D] ANUP KUMAR LAKHOTIA	
4	ITA 620/KOL/2025	2016-17	[D] HANUMAN VINIMAY PRIVATE LIMITED	
5	ITA 784/KOL/2025	2021-22	[D] LAXMAN SARAF	
6	ITA 886/KOL/2025	2025-2026	[A] LIONS CLUB OF DURGAPUR	
7	ITA 2215/KOL/2025	2013-2014	[A] M/S. HHP HOSPITAL PVT. LTD.	
8	ITA 2852/KOL/2025	2020-2021	[A] JHUMPA DAS	
9	ITA 3067/KOL/2025	2015-2016	[A] LEELA SETHIA	
10	ITA 655/KOL/2026	2019-20	[A] JYOTSNA PAL	
11	ITA 661/KOL/2026	2012-2013	[A] GLACIAL MARKETING PVT. LTD.	


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14-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2505/KOL/2024	2020-2021	[D] ASIAN HOTELS EAST LIMITED	
2	CO 37/KOL/2025	2020-2021	[A] ASIAN HOTELS EAST LIMITED	
3	ITA 45/KOL/2025	2021-22	[A] SOLENY CHEMICALS PRIVATE LIMITED	
4	ITA 1473/KOL/2025	2021-22	[A] NIMCHAND THAKERSHI	
5	ITA 2219/KOL/2025	2011-12	[A] MAHAR VINIYOG PRIVATE LIMITED	
6	ITA 2235/KOL/2025	2014-15	[D] MIRA FINALEASE PRIVATE LIMITED	
7	ITA 3270/KOL/2025	2017-2018	[A] MAJESTIC DEALMARK P. LTD.	
8	ITA 3272/KOL/2025	2013-2014	[A] M K KANDOI & SONS HUF	
9	ITA 3273/KOL/2025	2013-2014	[A] M.K. KANDOI & SONS HUF	
10	ITA 54/KOL/2026	2019-2020	[A] MACEDON VINIMAY PVT. LTD.	
11	ITA 600/KOL/2026	2014-2015	[A] MOHAN BROTHERS (DRINKS) PVT. LTD.	
12	ITA 601/KOL/2026	2018-2019	[A] MOHAN BROTHERS (DRINKS) PVT. LTD.	


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15-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF C BENCH FOR 19-MAY-2026 (TUESDAY)

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 921/KOL/2024	2017-18	[A] PTL EPC LTD.	
2	ITA 1651/KOL/2025	2012-2013	[A] NAMOKAR TRADECOM PVT. LTD.	
3	ITA 2993/KOL/2025	2015-2016	[A] MEGAPIX VINTRADE PVT. LTD.	
4	ITA 2994/KOL/2025	2017-2018	[A] MEGAPIX VINTRADE PVT. LTD.	
5	ITA 14/KOL/2026	2016-2017	[A] MUKESH PRASAD GUPTA	
6	ITA 471/KOL/2026	2018	[D] MANA PASWAN	
7	ITA 622/KOL/2026	2018	[D] MANA PASWAN	
8	ITA 628/KOL/2026	2015-2016	[A] M/S MOCHAN GLOBAL BUSINESS PRIVATE LIMITED	


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15-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF C BENCH FOR 20-MAY-2026 (WEDNESDAY)

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 19/KOL/2018	2011-12	[A] HIMATSINGKA SEIDE LIMITED	
2	IT(SS)A 22/KOL/2018	2010-11	[D] M/S. HIMATSINGKA SEIDE LIMITED	
3	IT(SS)A 23/KOL/2018	2011-12	[D] M/S. HIMATSINGKA SEIDE LIMITED	
4	IT(SS)A 24/KOL/2018	2012-13	[D] M/S. HIMATSINGKA SEIDE LIMITED	
5	IT(SS)A 25/KOL/2018	2013-14	[D] M/S. HIMATSINGKA SEIDE LIMITED	
6	ITA 557/KOL/2018	2013-14	[A] HIMATSINGKA SEIDE LIMITED	
7	ITA 1195/KOL/2024	2020-2021	[A] PRIYABRATA SHARMA	
8	ITA 1669/KOL/2024	2015-2016	[A] RAGHAV PODDAR	
9	ITA 2265/KOL/2025	2013-14	[A] MADHU BHIWANIWALA	
10	ITA 2266/KOL/2025	2014-15	[A] MADHU BHIWANIWALA	
11	ITA 649/KOL/2026	2020-2021	[A] M/S. MEGHA GARMENTS	


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15-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID= XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 525/KOL/2025	2012-2013	[A] PULACK ROY	
2	CO 48/KOL/2025	2013-14	[A] ZAHIRA KHATOON	
3	ITA 844/KOL/2025	2013-14	[D] ZAHIRA KHATOON	
4	ITA 845/KOL/2025	2013-14	[D] ZAHIRA KHATOON	
5	CO 31/KOL/2026	2013-2014	[A] SAIFUL BISWAS	
6	ITA 850/KOL/2025	2013-14	[D] SAIFUL BISWAS	
7	ITA 851/KOL/2025	2013-14	[D] SAIFUL BISWAS	
8	ITA 2098/KOL/2025	2018-19	[D] SHREE MATA FINANCE PRIVATE LIMITED	
9	ITA 2108/KOL/2025	2016-17	[D] SHREE MATA FINANCE PVT LTD	
10	ITA 2112/KOL/2025	2017-18	[D] SHREE MATA FINANCE PVT LTD	
11	ITA 2367/KOL/2025	2011-2012	[A] SANWARIA STEEL PRIVATE LIMITED	
12	ITA 2742/KOL/2025	2006-2007	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
13	ITA 2743/KOL/2025	2007-2008	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
14	ITA 2884/KOL/2025	2006-2007	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
15	ITA 2885/KOL/2025	2007-2008	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
16	ITA 3097/KOL/2025	2018-19	[A] SATYABRATA CHAUDHURI	
17	ITA 3102/KOL/2025	2019-2020	[A] SHREE SHYAM PROJECTS PVT. LTD.	
18	ITA 68/KOL/2026	2014-2015	[A] PDB VENTURE PVT. LTD.	
19	ITA 82/KOL/2026	2015-2016	[A] SUBHASH SHARMA	
20	ITA 90/KOL/2026	2017-18	[A] STATE BANK OF INDIA, ENTALLY BRANCH	
21	ITA 65/KOL/2026	2017-18	[A] STATE BANK OF INDIA, TANGRA BRANCH	
22	ITA 91/KOL/2026	2017-18	[A] STATE BANK OF INDIA, SARB SOUTH BENGAL BRANCH	
23	ITA 275/KOL/2026	2013-2014	[A] WILLOWOOD CHEMICALS LTD.	
24	ITA 594/KOL/2026	2015-2016	[A] WILLOWOOD CHEMICALS LIMITED	
25	ITA 276/KOL/2026	2017-2018	[A] WILLOWOOD CHEMICALS LTD.	
26	ITA 280/KOL/2026	2008-2009	[A] RAJPAL GUPTA	
27	ITA 589/KOL/2026	2016	[D] PIYUSH AGARWALA	
28	ITA 597/KOL/2026	2016-2017	[A] RENU SARAF	
29	ITA 610/KOL/2026	2022-2023	[A] SUDHA SINGH	
30	ITA 613/KOL/2026	2011-2012	[A] TECHMART BROKING COMPANY PVT. LTD.	


Assistant Registrar
15-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF C BENCH FOR 21-MAY-2026 (THURSDAY)

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 26/KOL/2017	2012-2013	[A] SICF A INDIA PRIVATE LIMITED (TRANSFER MATTER)	
2	ITA 52/KOL/2023	2009-2010	[A] STAR TRADECOM PRIVATE LIMITED. (H.C. DIRECTION DTD.25/09/2024)	
3	ITA 560/KOL/2024	2014-15	[A] KAMSCO INDUSTRIES PVT. LTD.	
4	ITA 1767/KOL/2024	2014-2015	[A] RAMNATH SAHA	
5	ITA 543/KOL/2025	2022-23	[A] M/S. PHILIPS ELECTRONICS NEDERLAND B.V.	
6	ITA 544/KOL/2025	2022-23	[A] M/S. PHILIPS INTERNATIONAL B.V.	
7	ITA 2460/KOL/2025	2015-2016	[A] MANISH AGARWAL	
8	ITA 2516/KOL/2025	2018-2019	[A] OMKARA POLYPLAST PVT. LTD.	
9	ITA 656/KOL/2026	2022-2023	[A] M/S. 'J' M. FINANCE & INVESTMENT CONSULTANCY LIMITED	
10	IT(TP)A 5/KOL/2026	2022-2023	[A] M/S. TCG LIFESCIENCES PVT. LTD.	
11	ITA 660/KOL/2026	2017-2018	[A] NOVEL SUPPLIERS PVT. LTD.	


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15-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE MR. RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE MR. ALIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID= XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 140/KOL/2025	2018-19	[D] VISWAKARMA RESIDENCY (EFILING)	
2	ITA 456/KOL/2025	2017-18	[A] PARTHAPRATIM DUTTA ROY	
3	ITA 1434/KOL/2025	2014-15	[D] RAMGARH SPONGE IRON PRIVATE LIMITED	
4	ITA 1435/KOL/2025	2018-19	[D] SHIVAM DHATU UDYOG PRIVATE LIMITED	
5	ITA 2839/KOL/2025	-----	[A] SURI HANDS OF LOVE WELFARE SOCIETY	
6	ITA 48/KOL/2026	2017-18	[A] STATE BANK OF INDIA, BARABAZAR BRANCH	
7	ITA 67/KOL/2026	2017-18	[A] STATE BANK OF INDIA NRI BRANCH	
8	ITA 220/KOL/2026	2017-18	[A] STATE BANK OF INDIA, IIM JOKA BRANCH	
9	ITA 221/KOL/2026	2016-17	[A] RAKIB ALI MOLLA	
10	ITA 616/KOL/2026	2014-15	[A] TM INTERNATIONAL LOGISTICS LIMITED	
11	ITA 617/KOL/2026	2017-18	[A] TM INTERNATIONAL LOGISTICS LIMITED	
12	ITA 618/KOL/2026	2018-19	[A] TM INTERNATIONAL LOGISTICS LIMITED	
13	ITA 620/KOL/2026	2017-2018	[D] PIYUSH AGARWALA	
14	ITA 621/KOL/2026	2019-2020	[D] PIYUSH AGARWALA	
15	ITA 623/KOL/2026	2022-23	[D] PAWAN KUMAR CHANDAK	
16	ITA 624/KOL/2026	2018-19	[D] M/S. SUNDARAM ALLOYS LIMITED	
17	ITA 630/KOL/2026	2023-2024	[A] SHASHVAT SOMANY	
18	ITA 633/KOL/2026	2011-2012	[A] SURAJIT DAS	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID= XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 357/KOL/2025	2013-14	[A] SARIKA CHOWDHARY	
2	ITA 1954/KOL/2025	2015-16	[D] TARASHAKTI CONSTRUCTION PRIVATE LIMITED	
3	CO 21/KOL/2026	2015-16	[D] TARASHAKTI CONSTRUCTION PRIVATE LIMITED	
4	ITA 2231/KOL/2025	2017-18	[D] RAVI ANJYA PRIVATE LIMITED	
5	ITA 2537/KOL/2025	2016-17	[D] M/S R S FUEL PRIVATE LIMITED	
6	ITA 2538/KOL/2025	2017-18	[D] M/S R S FUEL PRIVATE LIMITED	
7	ITA 2539/KOL/2025	2019-20	[D] M/S R S FUEL PRIVATE LIMITED	
8	ITA 2540/KOL/2025	2021-22	[D] M/S R S FUEL PRIVATE LIMITED	
9	ITA 2547/KOL/2025	2022-23	[D] RAGHIB ALI	
10	CO 4/KOL/2026	2022-23	[A] RAGHIB ALI	
11	ITA 2604/KOL/2025	2019-2020	[A] M/S. SHANTANU CARFIL (DISSOLVED FIRM)	
12	ITA 2733/KOL/2025	2020-21	[D] SONAKSHI REAL ESTATE	
13	ITA 2799/KOL/2025	2018-19	[D] SONAKSHI REAL ESTATE	
14	ITA 3134/KOL/2025	2016-17	[D] THE WEST BENGAL SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD	
15	ITA 96/KOL/2026	2020-2021	[A] PULAK CHAKRABARTI	
16	ITA 524/KOL/2026	2019-2020	[A] PANKAJ DEEP CONSTRUCTIONS LTD.	
17	ITA 635/KOL/2026	2019-20	[D] SHAMMI AGARWAL	
18	ITA 636/KOL/2026	2018-19	[D] WARDIES COMPOUND LIMITED	
19	ITA 638/KOL/2026	2017-18	[A] STATE BANK OF INDIA, RBO2 BARUIPUR	
20	ITA 639/KOL/2026	2023-24	[A] SARAT CHATTERJEE & CO VSP PVT. LTD.	
21	ITA 646/KOL/2026	2024-2025	[A] SARITHA MANDANA	
22	ITA 648/KOL/2026	2022-2023	[A] M/S. RADHESHYAM PAWAN KUMAR	


Assistant Registrar
15-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 21-MAY-2026 (THURSDAY)
BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOLDF MEETING ID= XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2425/KOL/2025	2016-2017	[A] SEKHAR ROY	
2	ITA 2463/KOL/2025	2015-16	[A] SUYASH AGARWAL	
3	ITA 2464/KOL/2025	2016-17	[A] SUYASH AGARWAL	
4	ITA 2465/KOL/2025	2017-18	[A] SUYASH AGARWAL	
5	ITA 2466/KOL/2025	2018-19	[A] SUYASH AGARWAL	
6	ITA 2467/KOL/2025	2019-20	[A] SUYASH AGARWAL	
7	ITA 2468/KOL/2025	2020-21	[A] SUYASH AGARWAL	
8	ITA 2469/KOL/2025	2021-22	[A] SUYASH AGARWAL	
9	ITA 2543/KOL/2025	2023-24	[D] RAJLAKSHMI MARKETING PRIVATE LIMITED	
10	ITA 3150/KOL/2025	2018-2019	[A] POWER AGRO FARMS PVT. LTD.	
11	ITA 3241/KOL/2025	2022-2023	[A] M/S. V AXCOM TRADECOM PVT. LTD.	
12	ITA 249/KOL/2026	2012-2013	[A] RMA POLLY METALLON PRIVATE LIMITED	
13	ITA 653/KOL/2026	2013-14	[D] UCHALLAN S.S. RICE MILL PRIVATE LIMITED	
14	ITA 657/KOL/2026	2021-2022	[A] POWER TRUST	
15	ITA 662/KOL/2026	2017-2018	[A] PANCHANANDAPUR LASKOITOLA SKUS LIMITED	
16	ITA 663/KOL/2026	2017-2018	[A] PANKAJ KUMAR AGARWAL	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 18-MAY-2026 (MONDAY)

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1**

GOOGLE MEETING ID :GNG-ECRB-ZSA, AND TIME IS:10:30 A.M

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 587/KOL/2026	2012- 2013	[A] AMIT AGARWAL	
2	ITA 588/KOL/2026	2016-17	[D] M/S. NCL RESEARCH AND FINANCIAL SERVICES LIMITED	
3	ITA 590/KOL/2026	2019-20	[A] AMIT BANG	DEFECTIVE APPEAL (REVISED CAUSELIST FOLLOWS)
4	ITA 596/KOL/2026	2021- 2022	[A] HEMANT KUMAR KASHIPRASAD MODI CHARITABLE TRUST	
5	ITA 598/KOL/2026	2014- 2015	[A] JYOTI TRADING CO.	
6	ITA 599/KOL/2026	2011- 2012	[A] NARBHERAM LEASING CO. PVT. LTD.	
7	ITA 2689/KOL/2024	2017-18	[A] ABHILASHA KUMAR	
8	ITA 1237/KOL/2025	2014- 2015	[A] NARAYANI UDYOG PRIVATE LIMITED	
9	ITA 2028/KOL/2025	2017- 2018	[A] UJJWAL KUMAR SHAW	
10	ITA 3195/KOL/2025	2018- 2019	[A] BENICHAK SAMABAY KRISHI UNNAYAN SAMITY LTD.	
11	ITA 614/KOL/2026	2012- 2013	[A] M/S. BVS PROPERTIES PVT. LTD. (PREVIOUSLY KNOWN AS BUBNA PROPERTIES PVT. LTD.)	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 19-MAY-2026 (TUESDAY)

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1**

GOOGLE MEETING ID :GNG-ECRB-ZSA, AND TIME IS:10:30 A.M

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 619/KOL/2026	2017-18	[A] RAM AGARWAL	
2	ITA 625/KOL/2026	2012-13	[D] CHANDRA PRAKASH JALAN	
3	ITA 629/KOL/2026	2012- 2013	[A] M/S. LUPIN VINIMAY PVT. LTD.	
4	ITA 632/KOL/2026	2018- 2019	[A] EXHIBITORS SYNDICATE LTD.	
5	ITA 1694/KOL/2025	2015- 2016	[A] CHATTERJEE RESOURCES DEVELOPERS PVT. LTD.	
6	ITA 2415/KOL/2025	2017- 2018	[A] TIRUMANI SUPPLIERS LLP	
7	ITA 2844/KOL/2025	2017- 2018	[A] SATELLITE MERCANTILES PVT. LTD.	
8	ITA 2856/KOL/2025	2013- 2014	[A] SAMUDRA NEEL SAHA	
9	ITA 2906/KOL/2025	2017- 2018	[A] EPITOME PETROPACK LIMITED	


Assistant Registrar
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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID :GNG-ECRB-ZSA, AND TIME IS:10:30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 634/KOL/2026	2023- 2024	[A] IIAS CHARITABLE TRUST	
2	ITA 637/KOL/2026	2015-16	[D] KLS COMMODITIES PRIVATE LIMITED	
3	ITA 640/KOL/2026	2015-16	[A] TEJINDER SINGH WALIA	
4	ITA 644/KOL/2026	2017- 2018	[A] VTR MARKETING PVT. LTD.	
5	ITA 645/KOL/2026	2019- 2020	[A] YAVANNA CREATIONS PVT. LTD.	
6	ITA 651/KOL/2026	2020- 2021	[A] KAMAL MITRA	
7	ITA 2896/KOL/2025	2013-14	[A] KPS ENCLAVE PRIVATE LIMITED	
8	ITA 3058/KOL/2025	2013- 2014	[A] SANJAY DAMBLANI	
9	ITA 408/KOL/2026	2018- 2019	[A] TAPAN KUMAR LENKA	
10	ITA 414/KOL/2026	2018- 2019	[A] MORARI COMMERCIAL PVT. LTD.	
11	ITA 641/KOL/2026	2013-14	[D] ASK BHOOMI DEVELOPERS PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 21-MAY-2026 (THURSDAY)

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1**

GOOGLE MEETING ID :GNG-ECRB-ZSA, AND TIME IS:10:30 A.M

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 658/KOL/2026	2011- 2012	[A] T SPIRITUAL WORLD LIMITED	
2	ITA 664/KOL/2026	2016- 2017	[A] PANCHUR EDUCATION SOCIETY	
3	ITA 665/KOL/2026	2017- 2018	[A] PANCHUR EDUCATION SOCIETY	
4	ITA 666/KOL/2026	2020- 2021	[A] M/S. SANKALP COMMODITY BROKERS PRIVATE LIMITED	
5	ITA 3053/KOL/2025	2018-19	[D] JALAN SILVER GARDEN PRIVATE LIMITED	
6	ITA 215/KOL/2026	2013- 2014	[A] ALLIED BARTER PVT. LTD.	
7	ITA 281/KOL/2026	2012-13	[A] ANIL KUMAR BHATTAR	
8	ITA 421/KOL/2026	2016- 2017	[A] HOSSAIN BUILDERS PVT. LTD.	
9	ITA 422/KOL/2026	2020- 2021	[A] KIRTON DAS	
10	ITA 423/KOL/2026	2015- 2016	[A] AANCHAL JAIN	
11	ITA 659/KOL/2026	2015- 2016	[A] RAJENDRA KUMAR SINGHANIA HUF	



**Assistant Registrar
15-May-2026**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 18-MAY-2026 (MONDAY)

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	BMA	10	KOL	2025	2019-20	[D] MITA A PATEL	B		
2	CO	7	KOL	2026	2019-2020	[A] MITA A PATEL	B		

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1758	KOL	2025	2020-21	[D] BALAJEE HITEC ROLLING PRIVATE LIMITED	A		
2	ITA	2642	KOL	2025	2018-2019	[A] CHIRWFINGHEE RESIDENCY PVT. LTD.	A		


**Assistant Registrar
15-May-2026**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 19-MAY-2026 (TUESDAY)

BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT

THIRD MEMBER MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1290	KOL	2024	2016-2017	[A] HLA HOTELS CITY INN LTD.	A		
2	ITA	2033	KOL	2025	2018-19	[D] SPML INFRA LIMITED	D		


Assistant Registrar
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INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 20-MAY-2026 (WEDNESDAY)

BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT

THIRD MEMBER MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1746	KOL	2024	2017-2018	[A] CHANDAN PRADHAN	A	

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

SPECIAL CONSTITUTION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(SS)A	63	KOL	2019	2015-16	[D] M/S DOVIAZ RETAIL PVT. LTD. (LMJ DISTRIBUTORS PVT. LTD.)	C	
2	ITA	341	KOL	2021	2013-14	[D] M/S GAURAV VINIMAY PVT. LTD.	D	
3	ITA	521	KOL	2021	2013-14	[D] M/S BHACHAU TRADERS PVT. LTD.	D	
4	ITA	957	KOL	2018	2014-15	[A] MANSAROVAR FERROUS PRIVATE LIMITED	C	
5	ITA	2095	KOL	2019	2013-14	[D] M/S MANGAL CRYSTAL COKE PVT. LTD.	D	
6	ITA	2096	KOL	2019	2014-15	[D] M/S MANGAL CRYSTAL COKE PVT. LTD.	D	
7	ITA	2097	KOL	2019	2013-14	[D] M/S MAHANIDHI VYAPAAR PVT. LTD.	D	
8	ITA	2162	KOL	2019	2013-14	[D] M/S WONGA TRADERS PVT. LTD.	D	
9	ITA	2176	KOL	2019	2013-14	[D] M/S KHAMBHALIA TRADERS PVT. LTD.	D	
10	ITA	2235	KOL	2019	2013-14	[D] M/S NEWAGE VINIMAY PRIVATE LIMITED	D	
11	ITA	2236	KOL	2019	2013-14	[D] M/S RUSSEL VALE TRADERS PRIVATE LIMITED	D	
12	ITA	2237	KOL	2019	2014-15	[D] M/S RUSSEL VALE TRADERS PRIVATE LIMITED	D	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 21-MAY-2026 (THURSDAY)

BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT

THIRD MEMBER MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	BMA	1	KOL	2025	2018-19	[D] SURESH KUMAR BANTHIA	B	
2	BMA	14	KOL	2024	2018-2019	[A] JITESH KUMAR BANTHIA	B	
3	BMA	15	KOL	2024	2018-2019	[A] SURESH KUMAR BANTHIA	B	
4	BMA	2	KOL	2025	2018-19	[D] JITESH KUMAR BANTHIA (EFILING)	B	
5	CO	39	KOL	2025	2018-19	[A] SURESH KUMAR BANTHIA	B	
6	CO	40	KOL	2025	2018-19	[A] JITESH KUMAR BANTHIA	B	

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT
AND SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	346	KOL	2026	2018-2019	[A] BMW INDUSTRIES LIMITED	A	
2	ITA	595	KOL	2026	2013-2014	[A] RAM GOPAL BANSAL	A	
3	ITA	781	KOL	2026	2013-2014	[A] BMW INDUSTRIES LIMITED	A	
4	ITA	782	KOL	2026	2017-2018	[A] BMW INDUSTRIES LIMITED	A	
5	ITA	783	KOL	2026	2019-2020	[A] BMW INDUSTRIES LIMITED	A	
6	ITA	784	KOL	2026	2020-2021	[A] BMW INDUSTRIES LIMITED	A	
7	ITA	785	KOL	2026	2022-2023	[A] BMW INDUSTRIES LIMITED	A	
8	ITA	786	KOL	2026	2023-2024	[A] BMW INDUSTRIES LIMITED	A	
9	ITA	844	KOL	2026	2012-2013	[A] ROLEX TRAFIN PRIVATE LIMITED	A	
10	ITA	895	KOL	2026	2008-2009	[A] ROOFREKHA VYAPAAR PVT. LTD.	A	
11	ITA	896	KOL	2026	2015-2016	[A] ROOFREKHA VYAPAAR PVT. LTD.	A	


Assistant Registrar
15-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**REVISED CAUSE LIST OF SMC BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID :GNG-ECRB-ZSA, AND TIME IS:10:30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 587/KOL/2026	2012-2013	[A] AMIT AGARWAL	
2	ITA 588/KOL/2026	2016-17	[D] M/S. NCL RESEARCH AND FINANCIAL SERVICES LIMITED	
3	ITA 596/KOL/2026	2021-2022	[A] HEMANT KUMAR KASHIPRASAD MODI CHARITABLE TRUST	
4	ITA 598/KOL/2026	2014-2015	[A] JYOTI TRADING CO.	
5	ITA 599/KOL/2026	2011-2012	[A] NARBHERAM LEASING CO. PVT. LTD.	
6	ITA 2689/KOL/2024	2017-18	[A] ABHILASHA KUMAR	
7	ITA 1237/KOL/2025	2014-2015	[A] NARAYANI UDYOG PRIVATE LIMITED	
8	ITA 2028/KOL/2025	2017-2018	[A] UJJWAL KUMAR SHAW	
9	ITA 3195/KOL/2025	2018-2019	[A] BENICHAK SAMABAY KRISHI UNNAYAN SAMITY LTD.	
10	ITA 614/KOL/2026	2012-2013	[A] M/S. BVS PROPERTIES PVT. LTD. (PREVIOUSLY KNOWN AS BUBNA PROPERTIES PVT. LTD.)	



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